

DISTRICT & SESSIONS COURT, PUNE

- Ref.:** (i) District Court office order No. B-16(ii)/23/2021, dated 14.04.2021.
- (ii) District Court office order No. B-16(ii)/46/2021, dated 05.07.2021, issued for Taluka Courts in Pune Judicial District.

No. B-16(ii) / 47/2021

Date: 08th July, 2021

OFFICE ORDER

Whereas, vide office order referred at Sr. No. (i), 10th July, 2021 (2nd Saturday) was declared as working day for all the Courts and its offices in Pune Judicial District, in lieu of holiday declared on 16th April 2021,

AND whereas, as per the SOPs issued by the Hon'ble Bombay High Court, from time to time, the Courts functioning were restricted and the duties of the Judicial Officers are being arranged by rotation, therefore, the **compensatory working on 10th July 2021 (2nd Saturday), which was declared vide office order referred at Sr. No. (i), be treated as cancelled**, for all the Courts and its offices in Pune Judicial District.

The Judicial Officers in Pune Judicial District shall attend the urgent matters, remand work, etc. on 10th July, 2021, as per usual arrangement made for holidays, for the month of July, 2021.

All the Judicial Officers may post the matters fixed on 10th July 2021, either on next working day or on appropriate dates, after considering the nature and urgency in the matters and daily board be updated in CIS accordingly.

All the Judicial Officers in Pune Judicial District to bring this Office Circular to the notice of all the staff members working under their control and the Bar Association of their respective stations.

The next compensatory working day in lieu of 16th April, 2021, will be communicated later.

The Coordinator, Computer Section, District Court, Pune, to upload this Circular on the official website of District Court, Pune.

Inform all the concerned in Pune Judicial District.


Pune.
Date : 08-07-2021.

Sd/-xxx
(Sanjay A. Deshmukh)
Principal District & Sessions Judge,
Pune.

.....

Forwarded with compliments to all the Judicial Officers in Pune Judicial District, for information and necessary action.

No. B-16(ii)/ 47 /2021,
District & Sessions Court, Pune.
Date: 08-07-2021.

By Order,

Registrar,
District & Sessions Court, Pune.

Copy for information and doing the needful to :

- (i) All the Judicial Officers in Pune District,
- (ii) The District Government Pleader, Pune.
(to inform all the concerned Government Offices in Pune Judicial District),
- (iii) The Additional/Assistant Director of Prosecution, Pune.
- (iv) The President/Secretary, Pune Bar Association, Pune,
- (v) The Presidents/Secretaries, all Taluka Bar Associations in Pune District,
- (vi) All the Heads of the Branches, District Court, Pune.